the State of Tamil Nadu in a regulated manner and the State of Karnataka shall not increase its area under irrigation by the waters of river Cauvery beyond the existing 11.2 lakh acres.

So far, the Tribunal has conducted 90 hearings.

Performance report regarding special action programme of Orissa

7. SHRI SANATAN BISI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether any performance report has been obtained from the Government of Orissa pregarding Rs. 4557.3 crores Special Action Programme drawn up for the years 1995-2002;

(b) if so, what are the details thereof; and

(c) what are the particulars regarding release of the grants from time to time by the Central Government?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRAN NAIDU): (a) Government of Orissa prepared Long Term Action Plan for undivided Koraput, Bolangir and Kalahandi districts for Rs. 4557.3 crores. The Action Plan was proposed with the resources from State Plan, Central Plan, Centrally Sponsored Schemes and Special Central Assistance. An Annual Action Plan for the year 1995-96 for Rs. 381.25 crores was prepared by them. Based on the agreed releaxations and accepted centrally sponsored schemes, ad-ditionalities were demanded to achieve the objectives of the Plan.

(b) The Government of India and the State Government held some meetings regarding acceptance of relaxations and special dispensations by Government of India to the State for implementation of different schemes of the Action Plan. Specific proposals were sent to concerned Ministries for additionalities in Centrally Sponsored Schemes during 1995-96.

(c) Funds have been released under Centrally Sponsored Schemes by the various Ministries and Departments. Details of funds released to the 8 KBK districts under Jawahar Rozgar Yojana, Employment Assurance Scheme, Integrated Rural Development Schemes, Tool Kits, Drought Prone Area Programme, Development of Woman & Child in Rural Areas and Water Supply for the year 1995-96 and 1996-97 may be seen at Annexure *[See Appendix No. 178, anne-xure No. 3].* Ministry of Agriculture have released a grant of Rs. 97.98 lakhs during March, 1996 for National Project on development of fertiliser, soil testing lab at KBK districts, bio-fort lab and seen testing lab equipment.

पर्वतीय क्षेत्रों में विकास खंडों का द्विभाजन

8. **श्री महेश्वर सिंह:** क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि देश में, विशेषकर पर्वतीय क्षेत्रों में कुछ विकास खंड आकार में बड़े होने तथा दुर्गम क्षेत्रों में होने के कारण विकास के संबंध में तथा जवाहर रोजगार योजना और अन्य ग्रामीण विकासोन्मुखी योजनाओं का लाभ प्राप्त करने में अभी भी पिछड़े हुए हैं;

(ख) यदि हां, तो क्या यह सच है कि राज्य सरकारों ने ऐसे विकास खंडों को दो भागों में विभक्त करने हेतु मंत्रालय से अनुरोध किया है; और

(ग) यदि हां, तो उसका राज्य वार ब्यौरा क्या है तथा इस संबंध में सरकार द्वारा कब तक कार्यवाही किए जाने की संभावना है?

ग्रामीण क्षेत्र और रोजगार मंत्री (श्री वाई॰ के॰ नायडू): (क) जी नहीं, पर्वतीय क्षेत्रों के खंडों सहित देश के समस्त विकास खंडों को जवाहर रोजगार योजना एवं अन्य विकास योजनाओं के अन्तर्गत उनका बकाया धन निर्धारित मानदंडों के अनुसार उन्हें प्राप्त हो रहा है।

(ख) मणिपुर की सरकार ने दो खंडों के सृजन का अनुरोध किया था। अरुणाचल प्रदेश, बिहार, त्रिपुरा, नागलैंड एवं तमिलनाडु की सरकारों ने पहले ही पुराने खंडों को विभाजित कर नए खंडों का सृजन कर दिया है।

(ग) मणिपुर की सरकार ने पुरूल एवं मच्छी में दो विकास खंडों के सृजन का अनुरोध किया था, जो सेनापति और चन्देल जिलों में स्थित है। योजना आयोग ने इस प्रस्ताव पर अपनी सहमति नहीं दी है।